

[Print](#)**Defective Case Register from 2025-08-11 to 2025-08-11**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/32023/2025	SUDHIR KUMAR MALLICK	2025-08-11	Date of copy of the R.S.D not tally with Index
2	D-CRLREV/23961/2025	PRINCE PATNAIK	2025-08-11	1. Vigilance copy not served.2. Being aggrieved not mentioned in petition.3. Good ground certificate not furnished in petition.
3	D-CRLREV/24241/2025	PRADIPTA BEURA	2025-08-11	Period of Delay 131 days delay 2. Put up SR after ffileing of C.copy of Annex -6.
4	D-CRLA/24292/2025	SOUMIK SPANDAN TRIPATHY	2025-08-11	Period of Delay 173 days 2. Code Not indicated 3.Annex-02 not available in this record
5	D-CRLREV/24245/2025	BIJAYA KUMAR RAGADA	2025-08-11	Receipt showing copy on Vigilance not served.
6	D-CRLMP/24298/2025	KEDAR CHANDRA SARANGI	2025-08-11	1. Copy of the Written report dated 31.7,2025 under annex-1 not filed.
7	D-ABLAPL/24294/2025	JAYAKRISHNA MOHAPATRA	2025-08-11	14-NOT PROPERLY INDEXED.
8	D-CMP/31913/2025	ABHIMANYU PARIDA	2025-08-11	Page-36 repeated twice be corrected
9	D-WP(C)/31985/2025	SANJIB MOHANTY	2025-08-11	1.Hologram of Rs.50/- to be paid on V.nama
10	D-WP(C)/32113/2025	SURAJ MOHANTY	2025-08-11	1. Paragraph no. not furnished on declaration.
11	D-WP(C)/31761/2025	TRILOCHAN PANIGRAHI	2025-08-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authorization with regard to swear affidavit on behalf of the other petitioner not furnished. 2.Page no.11 not legible.3. RFA judgment dt. 24.10.21 mentioned in the Index (anx-3) and para-2 body of the petition does not tally with under Anx-3
12	D-ABLAPL/24277/2025	TUKUNA KUMAR MISHRA	2025-08-11	Reference certificate not proper.
13	D-ABLAPL/24380/2025	DIBYAJYOTI SAHOO	2025-08-11	1. Page marking of Bail Application and Annexure 1 overlapping. Page 9 has been marked in Petition as well as in Annexure 1. Page marking of Annexure 1 be modified and Index be corrected accordingly. 2. Declaration about paragraphs in the Affidavit not correct.
14	D-WP(C)/31348/2025	SANJIB KUMAR BHANJADEO	2025-08-11	1. Paragraph no. not correctly furnished on declaration in I.A
15	D-WP(C)/32073/2025	SAMVIT MOHANTY	2025-08-11	LA Case No. 42/24 mentioned in the cause title appears to be wrong.
16	D-WP(C)/32137/2025	AMITABH MISHRA	2025-08-11	1.Page nos.342 385 415 Are not legible
17	D-CRLA/23488/2025	ANJAN KUMAR BISWAL	2025-08-11	The names of counsels not mentioned in capital letters 1-Date chart not filed, 2-Trial court case no. not furnished in being aggrieved para, 3-

				Case nomenclature wrongly mentioned in Sl. no.4 of affidavits in I.As. 4- Reference certificate not furnished.
18	D-WP(C)/32076/2025	BISWABIHARI MOHANTY	2025-08-11	1. Sl. no. 2 not correctly furnished in affidavit.
19	D-BLAPL/24404/2025	ANJAN KUMAR BISWAL	2025-08-11	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
20	D-CRLMA/24406/2025	RABINDRANATH BARIK	2025-08-11)Bail application wrongly mention in Index at Sl. no.3. ii)Serial no. not mention in petition and ops
21	D-BLAPL/23144/2025	JAJATI KESHARI KHUNTIA	2025-08-11	i).Sl. no. 5 of the affidavit not correct.
22	D-CMP/31911/2025	AMIT PRASAD BOSE	2025-08-11	op 2 to 5 in R.F.A51/18 are not parties in present petition
23	D-ABLAPL/24246/2025	ARIJEET MISHRA	2025-08-11	Reference certificate not proper.
24	D-RPFAM/31983/2025	BIJAYA KUMAR RAGADA	2025-08-11	1.Period of Delay 224 days
25	D-BLAPL/23157/2025	BIBHUDHENDRA KUMAR RATH	2025-08-11) Occupation of the deponent not furnished in affidavit. ii) Name of the Trial court mentioned in cause title and paragraph no. 1 not correct.
26	D-FAO/32040/2025	GIRIJA PRASAD DUTTA	2025-08-11	1.Authentication fee due on the (a) Copy of Trial Court Judgement not paid Rs 2 /-
27	D-ABLAPL/24278/2025	BASANTA KUMAR DAS	2025-08-11	page marking of Synopsis and Date chart as page 9 and 10 be erased.
28	D-ABLAPL/24220/2025	MOHAMMED RIAZ	2025-08-11	i)Annexure -1 not mentioned in page 8.
29	D-ABLAPL/22777/2025	DURGA PRASAD PATNAIK	2025-08-11	1. Annexure 2 page 26 not legible. 2. Authentication fee of Rs.8.25 not paid on Annexure 1.
30	D-ABLAPL/24338/2025	SMITA RANJAN PATNAIK	2025-08-11	1. Page no 15 to 20 65 119 120 not legible
31	D-ABLAPL/24255/2025	SIDHARTHA MISHRA	2025-08-11	In Affidavit sole petitioner is swearing on behalf of other petitioner.
32	D-WP(C)/31974/2025	SANJIB MOHANTY	2025-08-11	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama
33	D-BLAPL/24328/2025	ALOK KUMAR DAS	2025-08-11	1. In declaration under affidavit, no of paragraph not furnished.
34	D-WP(C)/32016/2025	SUDHIR KUMAR MALLICK	2025-08-11	NOS. OF PARAGRAPHS NOT CORRECT IN DECLARATION OF AFFIDAVIT
35	D-WP(C)/31991/2025	AGASTI KANUNGO	2025-08-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-BLAPL/24318/2025	ASWINI KUMAR DASH	2025-08-11	1. Rejection order date wrongly furnished is synopsis. 2. In declaration under affidavit, No of paragraph wrongly furnished. 3. Rejection order is not legible. 4. Petitioner name furnished in the cause title not tally with Rejection order
37	D-WP(C)/32013/2025	ASHUTOSH KUANR	2025-08-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				page nos. 43 44 48 54 55 57 62 and 105 not neat
38	D-CRLMC/24311/2025	ATMAJIT MANMITH DAS	2025-08-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Serial no 4 in the affidavit not correctly mentioned.P.S number and T.R number not mentioned in the cause title.Vernacular certificate not mentioned in the affidavit and also I.A. True copy of F.I.R and C.Copy to be filed.
39	D-WP(C)/32017/2025	ALOK KUMAR MOHANTY	2025-08-11	1. Deponent not mentioned authorization for other petitioner in the affidavit.
40	D-BLAPL/24327/2025	ASWINI KUMAR DASH	2025-08-11	1. P.s case no wrongly furnished in Paragraph 1 of the application . 2. Rejection order is not legible.
41	D-MACA/31930/2025	JEEVANJYOTI MOHANTY	2025-08-11	1.Period of Delay 26 days 2. Court Fee Rs 500/ payable not paid
42	D-ABLAPL/24461/2025	ASIT KUMAR OTTA	2025-08-11	1.Occupation of the deponent not mentioned in affidavit. 2. Hologram of Rs. 50/- not affixed in Vakalatnama.
43	D-MACA/31943/2025	KAPILA CHARAN NAYAK	2025-08-11	w. f found Rs 15 Rs 10 to be paid
44	D-CRLMC/24125/2025	TAPAN MISHRA	2025-08-11	14-NOT PROPERLY INDEXED. 1.Nomenclature not mentioned in V.nama
45	D-MACA/32101/2025	BATAKRUSHNA PANDA	2025-08-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
46	D-RPFAM/19794/2025	ATMAJIT MANMITH DAS	2025-08-11	nomenclature not correct. it may be register as MATA
47	D-ABLAPL/24370/2025	SHRITAM KUMAR TRIPATHY	2025-08-11	Provision of Law properly not mentioned in cause title. 2..Name Of The Filing Advocate Not In Capital Letters In The application
48	D-BLAPL/24274/2025	AMULYA RATNA PANDA	2025-08-11	Certified/free copy of the rejection order not filed.
49	D-WP(C)/31955/2025	MANORANJAN MISHRA	2025-08-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
50	D-ABLAPL/24265/2025	AJIT KUMAR MOHANTY	2025-08-11	1. Date Chart not signed. 2. Name of Victim in Para 2 be redacted. 3. In Declaration of Affidavit petitioner has declared himself as his father. 4. Name of Petitioner in Cause Title, Affidavit and FIR not tally. 5. Annexure 1 not marked and page 11 and 12 not legible.
51	D-BLAPL/24280/2025	BISHNU PRASAD MALLICK	2025-08-11	1. Subject code incorrectly mentioned at Assesment slip and Index. 2. 2(a) C.C case no. not tally with cause title and certified copy of rejection order. 3. Annexure not mentioned at page no. 8 and 12.
52	D-CRLMC/24356/2025	BISHNU PRASAD PRADHAN	2025-08-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. State not made a party. 2. As per index page nos. 52 and 54 not mentioned
53	D-ABLAPL/24440/2025	PANCHANAN PANIGRAHI	2025-08-11	Annexure not mentioned at page no.-7.
54	D-CONTC/31971/2025	ADV.	2025-08-11	COPY OF CAUSE TITLE IN W.P (C) NO. 20922/2024 BE FILED. THEN PUT UP FOR SR
55	D-BLAPL/24268/2025	DEEPAK RANJAN PARIDA	2025-08-11	14-NOT PROPERLY INDEXED. Annexure-2 mentioned in the petition, but not filed.
56	D-CRLMC/24367/2025	JYOTIRMAYA SAHOO	2025-08-11	Name of the court in synopsis and petition not tally with annex.1 or.dtd.5-10-2024
57	D-CRLMC/24099/2025	MANOJ KUMAR PANDA	2025-08-11	1. Occupation not furnished in affidavit.
58	D-WP(C)/31857/2025	TUKUNA KUMAR MISHRA	2025-08-11	1. Description of Annexures-1 2 and 3 mentioned in Index does not tally with averments of writ petition. 2. Nomenclature not furnished in V.name.
59	D-WP(C)/31999/2025	SATYAJIT MOHAPATRA (2)	2025-08-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
60	D-BLAPL/24279/2025	BISHNU PRASAD MALLICK	2025-08-11	15-ALL PAPERS NOT PROPERLY SIGNED. 1. Subject code incorrectly mentioned in Assesment slip and Index. 2. Age of the deponent not mentioned in affidavit. 3. Annexure-2 not mentioned at page no.-14 and page no.-15 not reflect in the Petition.
61	D-BLAPL/24379/2025	LAGNAJIT PATTNAIK	2025-08-11	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Name of the Informant be deleted from Para no.01 there after put up for S.R.
62	D-BLAPL/24270/2025	MAHES DAS	2025-08-11	1. P.S. Case no. incorrectly mentioned in synopsis and para-1 of the petition. 2. Page no. 8 not legible.
63	D-WP(C)/32124/2025	PRANAB RANJAN CHHATOI	2025-08-11	OP no. 2 not correctly mentioned in cause title
64	D-BLAPL/24384/2025	RAMESH KUMAR SAHOO	2025-08-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
65	D-RSA/31316/2025	KOUSIK ANANDA GURU	2025-08-11	1.Period of Delay 10 days. 2.One Page is there to be numbered between 13 AND 14.
66	D-RSA/31297/2025	SUKANTA KUMAR NAYAK (2)	2025-08-11	1.Valuation of the Appeal be corrected in the Memo. of Appeal.2.Reference Certificate not furnished.
67	D-ABLAPL/24420/2025	KURESH PRASAD DASH	2025-08-11	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after

68	D-CRLMC/24254/2025	ASHIS KUMAR MISHRA	2025-08-11	1. Certified copy of annex-1 not filed.
69	D-WP(C)/32002/2025	SANJIB MOHANTY	2025-08-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50/- not paid.
70	D-CRLREV/24383/2025	GOKULANANDA SAHU	2025-08-11	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs Payable 30.80 p Paid Rs 16/- Deficit 14.80 /- not paid. (b) Appellate Court Judgement Rs Payable 13.20 p Paid 6/- deficit 6.20 p not paid 2. Odia undertaking not filed
71	D-WP(C)/32090/2025	ADAM ALI KHAN	2025-08-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
72	D-CRLMC/24089/2025	RAMACHANDRA PANIGRAHY	2025-08-11	1. GR case number not correctly furnished in synopsis and PS case number not correctly furnished line no.6 in para no.11 of the petition. 2. Name of the petitioner and husband name not correctly furnished in affidavit of the I.A. petition.
73	D-CMP/31899/2025	SOURAV SUMAN BHUYAN	2025-08-11	w f fund Rs50/ not filed in vakalatnama
74	D-CRLREV/24340/2025		2025-08-11	.1 Paragraphs not correctly mentioned in declaration.2. V. nama not filed in petition
75	D-ABLAPL/24315/2025	NARENDRA KUMAR LENKA	2025-08-11	i) Annexure 1 not page marked.
76	D-WP(C)/32091/2025	SOMANATH MISHRA	2025-08-11	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Rs 132.00 to be paid.2.Page 23 not neat.
77	D-ABLAPL/24434/2025	ANITA SAHOO	2025-08-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Petitioner nos.2 and 3 not executed in V.nama.
78	D-CRLMC/24083/2025	GOPAL KRUSHNA MOHANTY	2025-08-11	1. PS case number not correctly furnished in cause title
79	D-ABLAPL/24317/2025	ASHOK DAS	2025-08-11	i) Age of the deponent not tally with cause title.
80	D-CONTC/31977/2025	ADV.	2025-08-11	N CAUSE TITLE HEADING YEAR OF DISP. OF WP(C) IS WRONG.
81	D-CRLA/24386/2025	SAMVIT MOHANTY	2025-08-11	ABLAPL No. not furnished in reference certificate
82	D-CRLMC/24373/2025	SIDHARTHA DAS	2025-08-11	1. Paragraph no.not correctly furnished in the petition. 2.Receipt Showing Serv.copy To Vigilance not Filed.
83	D-ABLAPL/24267/2025	BICHITRA NARAYANA SATAPATHY	2025-08-11	Annexure1 page 10 not legible.
84	D-ABLAPL/24396/2025	SURESH CHANDRA PRADHAN	2025-08-11	31-As per standing order the name of victim/informant shall not be mentioned in the petition.

				Name of the Victim be deleted from para No.02 Put up for S.R. there after.
85	D-WP(C)/32075/2025	BINI MISHRA	2025-08-11	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Fathers name of the petitioner not mentioned in cause title. 2. Page no.5 not filed.
86	D-CRLMC/24394/2025	RAJENDRA NARAYAN ROUT	2025-08-11	1. C.Copy of NBW order dated 21.03.2025 under Annexure-2 to be filed.
87	D-ABLAPL/24430/2025	RATIKANTA MOHAPATRA	2025-08-11	.Receipt Showing Serv.copy To Vigilance not Filed.
88	D-WP(C)/32006/2025	NAMITA PATTANAIK	2025-08-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexures 7 8 and 9 not reflected in averments
89	D-WP(C)/32112/2025	MANAS PATI	2025-08-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration. 2.Petition not correctly addressed to Honorable Court
90	D-ABLAPL/24234/2025	PRATAP CHANDRA MISHRA	2025-08-11	1. Page marking of Bail Application and Annexure 1 in the Index is not correct. 2. Anneexure1 page 9 and 10 not legible.
91	D-WP(C)/32064/2025	KHIROD CHANDRA MAJHI	2025-08-11	paragraphs not correctly mentioned in declaration.
92	D-WP(C)/31758/2025	KEDAR CHANDRA SARANGI	2025-08-11	Address of the Opp. parties no.5 and 9 not mentioned in the cause title
93	D-CONTC/31940/2025	ADV.	2025-08-11	page no. not mention in list of dates.
94	D-WP(C)/32115/2025	KAJAL SAHOO	2025-08-11	1. Page no.77 not filed. 2.Receipt Showing Serv.copy To ct not Filed.
95	D-ABLAPL/24238/2025	DEEPAK KU SAHOO	2025-08-11	Mobile number of the Advocate furnished in the Vakalatanama not legible.
96	D-WA/31803/2025	PRANAB KUMAR GHOSE	2025-08-11	i)Date of order in wp(c) wrongly mention in book mark, Index, and page no. 25. ii)Undertaking not filed. iii) Legible copy of page no.366 375 435 436 439 to 442 444 to 447 452 453 455 are to be filed.iv) Para no. not furnished in declaration of I.A. v) writ petition wrongly mention in declaration of I.A.
97	D-WP(C)/32001/2025	SANJIB MOHANTY	2025-08-11	Welfare fund of Rs. 50/- not paid
98	D-WP(C)/32118/2025	GANESH PRASAD SAMAL	2025-08-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama.
99	D-WP(C)/32123/2025	AMIT PRASAD BOSE	2025-08-11	1.Incomplete Designation of opp.party no.2 furnished in the cause title.

100	D-WA/32043/2025	SOUBHAGYA KUMAR RATH	2025-08-11	AU fee Rs 2.25/- to be paid. i) Status of the parties not furnished. ii) Respondent no. 4 not party in wp (c).
101	D-WP(C)/32081/2025	NETRANANDA BISWAL	2025-08-11	Annexures order not correctly furnished
102	D-CRLMC/24257/2025	JUGALA KISHORE PANDA	2025-08-11	1. Certified copy of annex-1 not filed.
103	D-CONTC/32057/2025	SIDHANT DWIBEDI	2025-08-11	i) Status of I.A. no.8369/2025 not correct in cause title.ii)I.A. no. mentioned incorrect in prayer of the petition.iii) page 24 not legible.iv) For further S.R. after filing of cause title of wp(c).
104	D-BLAPL/24456/2025	SOUBHAGYA KUMAR DASH	2025-08-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
105	D-CONTC/31660/2025	HEMANTA KUMAR RATSINGH	2025-08-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Status of parties both petitioner and opp. parties not furnished i) Paragraph no. mentioned in affidavit not correct.ii) Year of wp(c) no. not correct in affidavit.iii) Undertaking for Oriya translation not furnished.iv) Designation of contemnor not furnished in index and affidavit wp(c) no. 3537/2024 and 3571/2024 not mentioned in reference certificate. v) ANNEXURE 1 not indicated in book mark.
106	D-RVWPET/32069/2025	SANTOSH KUMAR SAMANTARAY	2025-08-11	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 1.Court Fee Rs-24/- payable, Rs-6/- paid, Rs-18/- to be paid 2.AU fee Rs 2.25/- to be paid. 3. Address of the petitioner no. 10 and 11 wrongly mention in cause title.4. Reference certificate not furnished. 5. Authorization of other petitioner not furnished in affidavit.
107	D-CONTC/31932/2025	ADV.	2025-08-11	Para no. not correctly furnished in declaration.
108	D-ABLAPL/24332/2025	PRATIK NAYAK	2025-08-11	.Name Of The Filing Advocate Not In Capital Letters In The Petition
109	D-CONTC/32035/2025	ADV.	2025-08-11	Occupation of deponent not mentioned in affidavit
110	D-WP(C)/32100/2025	ASHOK KUMAR MOHANTY	2025-08-11	page no.45 not neat.
111	D-CRLMP/24437/2025	SOUBHAGYA KUMAR DASH	2025-08-11	14-NOT PROPERLY INDEXED. 1. Sl. no. 2 not correctly furnished in affidavit.
112	D-BLAPL/24293/2025	SURENDRA KUMAR BISWAL	2025-08-11	1. Page no 8 and 9 not legible 2. Age of the petitioner-1 is mentioned as 25 in Cause title where as in Rejection order it is 50
113	D-WP(C)/32033/2025	BIBHUTI BHUSAN PANDA	2025-08-11	1-COURT FEE IS DEFICIENT. 1. Synopsis and Date chart not alphabetic paginated in Index.Annexure-5 not properly

				page marked in Index.3. Deficit court fee of Rs.6/- not paid on the petition.
114	D-ABLAPL/24323/2025	LALITENDU BHUYAN	2025-08-11	i) Annexure -1 not attested.
115	D-ABLAPL/24319/2025	SUBODH KUMAR MOHANTY	2025-08-11	.Name Of The Filing Advocate Not In Capital Letters In The Petition
116	D-CMP/31946/2025	KALYAN PATNAIK	2025-08-11	Name of executant in V.nama not tally with affidavit
117	D-ABLAPL/24263/2025	BISWA CHANDAN MOHANTY	2025-08-11	1. In Declaration of Affidavit, Pet. No.2 has declared himself as Pet. No.1. 2. Annexure 1 page 15 not legible.
118	D-BLAPL/24297/2025	RABINDRA NATH PRUSTY	2025-08-11	1. In Paragraph 3 of the application SA no wrongly furnished. 2. In declaration under affidavit, Solemnly affirm furnished Chudamani Chhatria instead of Dingar Chhatria
119	D-BLAPL/24310/2025	AMBIKA PRASAD RATH	2025-08-11	1. The case relates to POCSO,As per standing order 03/24, the name of victim/informant shall not be mentioned in the petition. Put for S.R there after
120	D-BLAPL/24307/2025	PRAKASH KUMAR MISHRA	2025-08-11	3-AUTHENTICATION FEE IS DEFICIENT. 1. Pending before the court as mentioned in the cause title is not tally with Rejection order. 2. Name of the petitioner mentioned in the cause title is not tally with Rejection order. 3. C.T case no wrongly furnished in Paragraph12 of the application.
121	D-WP(C)/32038/2025	SARAT KUMAR BEHERA	2025-08-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Annexure-6 not properly page marked in Index.3. Page nos.42 43 AND 44 not neat
122	D-BLAPL/24177/2025	AMULYA RATNA PANDA	2025-08-11	i) CRLMC No. 2512/2025 not mentioned in reference certificate.
123	D-CRLMC/24353/2025	BISHNU PRASAD PRADHAN	2025-08-11	Date of FIR not correct in annexure -3 in para -7.
124	D-WP(C)/32126/2025	PRANAB RANJAN CHHATOI	2025-08-11	Op no. no.2 not correctly mentioned in cause title.
125	D-ABLAPL/24289/2025	DEEPAK KUMAR DAS	2025-08-11	Paragraphs incorrectly mentioned in the petition as well as Affidavit.
126	D-CMP/31903/2025	RAMA CHANDRA JENA	2025-08-11	1.Petitioner not correctly described.2.Status of the Parties not furnished in the petition
127	D-WP(C)/32032/2025	BIBHUTI BHUSAN PANDA	2025-08-11	1. Synopsis and Date chart not alphabetic paginated in Index.2. Deficit court fee of Rs.6/- not paid on the petition.
128	D-WP(C)/32042/2025	SUDHEER KUMAR SAHOO	2025-08-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

129	D-CRLA/24333/2025	SULOCHANA PATRO	2025-08-11	Period of Delay 9 days
130	D-WP(C)/32031/2025	BIBHUTI BHUSAN PANDA	2025-08-11	1. Synopsis and Date chart not alphabetic paginated in Index.2. Deficit court fee of Rs.6/- not paid on the petition
131	D-ABLAPL/24291/2025	BIBHU PRASAD CHHUALSINGH	2025-08-11	Petitioner no. 1 not authorized to affidavit in favour of other petitioners.
132	D-ABLAPL/24295/2025	PAIDI VISWESWAR RAO	2025-08-11	1.Paragraphs not mentioned in affidavit. 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
133	D-WP(C)/32080/2025	JNANESH MOHANTY	2025-08-11	Date not mentioned in the v.nama.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 11-08-2025 (CASES FILED
BEFORE 2024)**

SI no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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